

COURT NO. 04

HON'BLE MR.JUSTICE NAVIN CHAWLA

HON'BLE MS.JUSTICE SHALINDER KAUR

Click below to join the VC:

<https://delhihighcourt.webex.com/join/dhcecourtvc5>**AT 02:30 PM**

1. W.P.(C) 13594/2022
SUNIL SINGH DEV

.....Petitioner

Through: Mr. M.K. Bhardwaj,
Mrs. Priyanka M. Bhardwaj,
Mr. Maria Mugesh Kannah,
Mr. Himanshu Bhardwaj, Advs.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Akshay Amritanshu, Adv. with Sh.
Devender Singh, DC JAG

2. W.P.(C) 13573/2022
SMT SEEMA T TELGOTE

.....Petitioner

Through: Mr. Naushad Alam, Adv.
versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Jitesh Vikram Shrivastav,
SPC.

3. CRL. A. 118/2023 & Crl M.A. Nos. 2796/2023, 20467/2023
NAYEEM AHMAD KHAN

.....Appellant

Through: Ms. Tara Narula, Ms. Tamanna Pankaj and Mr.
Anurudh Ramanathan, Advs

versus

NATIONAL INVESTIGATION AGENCYRespondent

Through: Mr. Sidharth Luthra, Sr. Adv. with Mr. Akshai
Malik, SPP, Mr. Ayush Agarwal, Mr. Karl P
Rustom Khan, Mr. Suhail Ahmed, Mr. Khawar
Saleem and Mr. Yatharth Sharma, Advs.